## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/600/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SHRI KRISHNAKANTH TEXTILES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. G. Sornya managema of For operational Alusion.
For M. 1C. MYLSAMY XASIOLDA (BS) Gultary

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send a private notice to the respondent for his appearance and for making submissions on the next date of hearing and file proof of service and delivery of notice by way of an affidavit. He is also directed to furnish a copy of the petition and other documents to the respondents. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc